

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 13/59/13
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

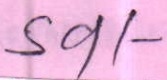
NAME OF THE COMPANY: M/s. Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. & Ors.

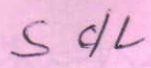
SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ARVIND GUPTA	ADV	RESPONDENT no. 2 & 7	

ORDER

None for the petitioner. Learned counsel for the respondent is present. List on 08.12.2016 for the appearance of the petitioner.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)